

B.R. Ambedkar on 14.4.1966 and 14.4.1973 in denominations of 15 paise and 20 paise respectively.

(b) There is no proposal at the moment for yet another stamp.

#### **Opening of New Post Office in Bombay North**

286. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether with the increase in population of Bombay North, the workload of delivering postal articles by postmen has increased;

(b) the number of additional postmen appointed and number of new post offices opened during the last five years in Bombay Circle; and

(c) the time bound action proposed for recruiting additional postmen and opening of new post offices in Bombay Circle?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) Bombay City by itself does not constitute a separate Postal Circle. It is under the overall control of Maharashtra Postal Circle. However, the number of additional postmen appointed in Bombay North is four and the number of new post offices opened is two.

(c) The following proposals in this regard in Maharashtra Circle are under consideration:

(i) Postmen: 274

(ii) New Post Offices: 188  
(Target in 1989-90)

It may be added that proposals for opening new post offices in North Bombay have not yet been finalised.

#### **Pakistan PM's statement over laying of Foundation Stone for Ram Mandir at Ayodhya**

287. SHRI UTTAM RATHOD: Will the Minister of EXTERNAL AFFAIRS be pleased to state: the reaction of Government on the statement made by the Prime Minister of Pakistan with regard to the laying of the foundation stone for Ram Mandir at Ayodhya?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): On November 11, 1989 our Official Spokesmen had issued a statement reacting to the Pakistan Prime Minister's statement. A copy of our spokesman's statement is given below.

#### **STATEMENT**

The Government of India, the U.P. State Government, our Courts of Law and many men and women of goodwill have succeeded in not allowing religious fervour to deteriorate into bigotry and violence in connection with events in Ayodhya in the past few days.

Elaborate arrangements were made by the Central and State Governments to ensure law and order, and the sanctity and safety of the disputed premises. The site of the foundation stone ceremony was well outside the present disputed premises, as claimed by the Sunni Central Wakf Board.

The Government and people of India are firmly committed to secularism, tolerance and non-violence. The interests of the majority and minority communities have been successfully harmonised in our country.

We have seen, with great regret, the Pakistan Government's statement about Ayodhya.

We reject unwarranted inference in our internal affairs by outsiders. Those who have "solved" their own 'minority problem' by virtually eliminating the minorities in their own country, would be well advised not to indulge in hypocritical platitudes about the treatment of minorities who enjoy full religious and other freedoms as proud citizens of India. Rather than misleading their own people with false propaganda, the Pakistani establishment should concentrate on preventing ethnic and sectarian violence and killings of Muslims in their own country.

Their statement is a biased distortion of facts and betrays a total ignorance of the complexities of this issue.

The Government and people of India are fully capable of handling their own internal affairs without motivated and malicious meddling from outside.

#### **Commissions of enquiry**

288. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Commissions of Enquiry appointed during the last five years under the commissions of Enquiry Act;

(b) the number out of them which have since submitted their reports and how many such reports have been made public; and

(c) the particulars of the Commissions whose reports have not been made public and the reasons for not making them public?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (c). The requisite information in respect of Commissions set up under the Commissions of Inquiry Act, 1952 by the Ministries/Departments of the Government of India is

being collected and will be laid on the Table of the House.

#### **Survey of Commuters for requirements of DTC Buses**

289. PROF. VIJAY KUMAR MALHOTRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government have recently conducted any comprehensive survey of commuters in Delhi to find out the requirements of Delhi Transport Corporation buses;

(b) if so, the findings thereof;

(c) the estimated shortfall of vehicles; and

(d) the remedial measures taken or proposed to be taken to meet the increasing demand of transport service in the capital?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRI SHNAN): (a) No such specific survey had been done.

(b) and (c). Do not arise.

(d) During the last 4 years i.e. 1985-86, 1986-87, 1987-88 and 1988-89, a total of 1384 new buses have been purchased by DTC, of which 772 have been towards net additions to the fleet of the Corporation. The Annual Plan 1989-90 provides for acquisition of 506 buses. Additions to DTC fleet have been projected as one of the programmes in the 8th Plan. Acquisition of new buses has resulted in better performance of DTC. During April-September, 1989, the number of trips daily operated by DTC has been 40202 as compared to 36894 trips during the corresponding half-year period in 1988. The vehicle utilisation during the said period has also gone up from 213 kilometres per bus per day to 233 kilometres.